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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	262/16
PETITION NUMBER	:	TP 112/17
NAME OF THE PETITIONER (S)	:	M. RAMESH
NAME OF THE RESPONDENT (S)	:	V.M. CONTRACTORS PVT. LTD CO, & 4 OTHERS
UNDER SECTION	:	433(c), (f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1)	DESAI ASSOCIATES SUDHINDRA DESAI 9886358394	ADVOCATE FOR PETITIONER	
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Ms. Vaishnavi Desai, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.


MEMBER (J)


MEMBER (T)